THE HIGH COURT OF MEGHALAYA: SHILLONG

NOTICE

NO.HCM.III/166/2019-Judl./Part-I/541

Dated Shillong, the 3rd July, 2025

It is hereby notified for the information of all concerned that:-

On 4 th and 7 th July, 2025,	
Hon'ble Mr. Justice W. Diengdoh.	Shall in addition to His Lordship's list and determination, take up urgent matters, if any, from the list and determination of Hon'ble Mr. Justice H.S. Thangkhiew.
Hon'ble Mr. Justice W. Diengdoh and	Shall sit together and take up urgent matters, if any, from
Hon'ble Mr. Justice B. Bhattacharjee.	the list and determination of DIVISION BENCH-II.

-AND-

On 7th July, 2025 and thereafter, in the event, DIVISION BENCH-I does not sit	
Hon'ble Mr. Justice W. Diengdoh and	Shall sit together and take up urgent matters, if any
Hon'ble Mr. Justice B. Bhattacharjee.	from the list and determination of DIVISION BENCH-I.
	By Order,

Memo NO.HCM.III/166/2019-Judl./Part-I/541-A Copy to: - JOINT REGISTRAR (LISTING)
Dated Shillong, the 3rd July, 2025

- 1. The Registrar—cum—PPS to Hon'ble the Chief Justice, High Court of Meghalaya, Shillong for favour of kind information of His Lordship.
- 2. The P.S. to Hon'ble Mr. Justice H.S. Thangkhiew, High Court of Meghalaya, Shillong for favour of kind information of His Lordship.
- 3. The P.S. to Hon'ble Mr. Justice W. Diengdoh, High Court of Meghalaya, Shillong for favour of kind information of His Lordship.
- 4. The P.S. to Hon'ble Mr. Justice B. Bhattacharjee, High Court of Meghalaya, Shillong for favour of kind information of His Lordship.
- 5. The P.S. to Advocate General/Addl. Advocate General, Meghalaya, Shillong for favour of kind information.
- 6. The P.A. to Registrar General, High Court of Meghalaya, Shillong for favour of kind information.
- 7. The Registrar (Judicial Service) –cum- CPC, High Court of Meghalaya, Shillong for favour of kind information.
- 8. The Deputy Solicitor General/Central Government Counsel, High Court of Meghalaya, Shillong for favour of kind information.
- 9. The President/Secretary, High Court Bar Association, Shillong for favour of kind information.

- 10. All Court Masters/Court Officers concerned for information and necessary action.
- 11. The System Analyst, High Court of Meghalaya, Shillong for uploading the same on the Official Website.
- 12. Notice Board.

13. Office File.

JOINTARÉ STRAR (LISTING

3/2/28